

new industrial procedure announced recently; and

(b) the conditions of registration with D.G.T.D. for new units and how for these conditions are helpful in the growth of industries and in the interest of Indian units?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The procedure for the import of raw materials and capital goods has been set out in detail in the publication on the Annual Import Trade Control Policy (Red Book) for 1973-74. A copy of the publication is available in the Library of Parliament. The procedure has been further liberalised in the delicensed sector under certain specific conditions in the Press Note of October 31, 1973, issued by Government. A copy of this Press Note is laid on the Table of the House. [Placed in Library. See No. LT-5835|73].

(b) The conditions for registration with the DGTD and the procedures that are applicable and furnished in the Registration and Licensing of Industrial Undertaking Rules, 1952, a copy of which is available in the Library of Parliament. The registration facilities (involving exemption from licensing) will permit the growth of new units by small, medium and new entrepreneurs, in industries which do not involve significant dependence on import of capital goods or raw materials and which are in priority areas.

Attack on Harijans in Kunnathur Village North Arcot District, Tamil Nadu

2577. SHRI M. K. KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

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(a) whether the attention of Government has been drawn to the attack on Harijans of North Arcot District, Tamil Nadu on 12th October, 1973;

(b) if so, the facts, thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). Facts are being ascertained from the Government of Tamil Nadu.

Effect of non-availability of Railway Wagon on Cement Output

2579. SHRI R. R. SINGH DEO: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the attention of Government has been invited to a survey in the *Economic Times* of the 14th September, 1973 stating that non-availability of the Railway wagons has seriously affected cement output in 1972; and

(b) the extent to which cement industry was affected consequently?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): (a) Yes, Sir.

(b) As per reports submitted by the Cement factories, the loss of production suffered by the Cement Industry in 1972 due to short supply of wagons was about 11.8 lakh tonnes.